



CENTRAL ADMINISTRATIVE TRIBUNAL

CHANDIGARH BENCH

O.A. No.063/00021/2020

Chandigarh, this the 28th January, 2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MS. NAINI JAYASEELAN, MEMBER (A)**

S. Kanakalaxmi, PERNER 200206895, age 46 years, W/o Sh. D.J. Sagayaraj, working as Assistant Director (Staff-III), O/o Chief General Manager, Telecom, Tamil Nadu Circle, Chennai, R/o D-7, BSNL Telecom Quarters, Taylors Road, Kilpauk, Chennai – 600010 “Group -B”

....Applicant

(BY: MR. BARJESH MITTAL, ADVOCATE)

Versus

1. Bharat Sanchar Nigam Limited, Bharat Sanchar Bhawan, Harish Chander Mathur Lane, Janpath, New Delhi – 110001, through its Chairman-cum-Managing Director.
2. Director (HRD), Bharat Sanchar Nigam Limited, Bharat Sanchar Bhawan, Harish Chander Mathur Lane, Janpath, New Delhi – 110001.
3. Deputy General Manager (Pers. JM) Bharat Sanchar Nigam Limited, Corporate Office, 4th Floor Bharat Sanchar Bhawan, Janpath, New Delhi – 110001.
4. Assistant General Manager (HR/Admn.) Bharat Sanchar Nigam Limited, Himachal Pradesh Telecom Circle, Block-11, SDA Complex, Kasumti, Shimla (HP) – 171009.
5. Assistant General Manager (Staff), Bharat Sanchar Nigam Limited, O/o Chief General Manager, Tamil Nadu Circle No. 16, Greams Road, Chennai – 600006.

... .Respondents

O R D E R(Oral)

SANJEEV KAUSHIK, MEMBER (J):

1. The present O.A. is directed against a show-cause notice dated 17.09.2019 to which the applicant has already



filed reply dated 01.10.2019 but no decision, whatsoever, has been taken by the respondents by passing any order till date, therefore, it is pre-mature.

2. The O.A. is disposed of being pre-mature, at this stage.

(Ms. Naini Jayaseelan)
Member (A)

(Sanjeev Kaushik)
Member (J)

Place: Chandigarh
Dated: 28.01.2020

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